

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 87 of 2012 & I. A. No. 176 of 2012

Dated : 24th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Uttar Pradesh Power Corpn. Ltd. ... Appellant(s)

Versus

C.E.R.C. & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhyani**

**Counsel for the Respondent(s) : Mr. Manu Seshadri for R-1
Ms. Swapna Seshadri for R-2
Mr. S.K. Chaturvedi &
Mr. S.P. Singh for R-24.**

ORDER

Appellant and respondent no.2 have already filed their respective written submissions. Other respondents are directed to file their respective written submissions on or before 31st October, 2013 after serving copy on the other side.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**